

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-204

IB-1794/ND/2019

C.A No- 605/C- V/ND/2020

IN THE MATTER OF:

Mr. Idemitus Lube India Pvt. Ltd.

....Applicant

Vs

M/S. Nath Motors Pvt. Ltd

....Respondent

SECTION

U/s. 9 of IBC,2016

Order delivered on 24.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Prateek

For the Respondent :

ORDER

CA-605/2020:-

An application bearing no. CA-605/C-V/ND/2020 under Section 33(2) of the IBC filed by the RP for initiating liquidation process of M/s Nath Motors Pvt Ltd. (CIN No. U34300DL2003PTC118816. The same is taken on record. CA Allowed. Accordingly, with this order CA-605/2020 stands disposed of.

CA-629/2020:-

An application bearing no. CA-605/C-V/ND/2020 under Regulation 17(1) and list of creditors under Regulation 13(2)(d) of the IBBI,

2016 filed by IRP. The same is taken on record. CA Allowed. Accordingly, with this order CA/629-2020 stands disposed of.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Chirag